

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3271
ANSWERED ON:15.04.2010
NATIONAL LITIGATION POLICY
Meghwal Shri Arjun Ram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to formulate a National Litigation Policy;
- (b) If so, the details thereof; and
- (c) the manner in which it is expected to deliver speedy justice?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR.M.VEERAPPAMOILY)

(a): Yes, Madam,

(b)&(c): A Blue Print for Judicial Reforms titled `National Mission for Delivery of Justice and Legal Reform` has been drawn up. The mission proposes the introduction of a National Litigation Policy which shall be launched separately, which shall deal with cases where the Central Government is a party. The Blue Print for Judicial Reforms is available on web-site of Department of Justice (www.lawmin.nlc.in).